NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on 2^{nd} May 2025 at 5.00 p.m.:

The Division Bench comprising of the Hon'ble Shri Justice Sandeep V. Marne and the Hon'ble Shri Justice Shyam C. Chandak will take up the following matter for hearing in Court Room No. 21A:

APPELLATE SIDE

1. Interim Application No. 1846 of 2025

In

Civil Writ Petition No. 404 of 2013

dated this 29th day of April 2025

High Court, Appellate Side,)	By Order
)	
)	sd/-
Bombay,)	(H. M. Bhosale) Registrar (Judicial-I)